

THE THIRTEENTH SCHEDULE

(See section 48)

(1) Lands acquired for the sewerage scheme of Chandigarh:—

S.No	Name of village	Hadbast No.	Area in acres	Punjab Government notification under which acquired
1	2	3	4	5
1.	Jagatpura . .	261	4.58	C-3097-W-60/X/4564, dated 11th May, 1960.
2.	Kambali . .	225	4.18	
3.	Taraf Kumbra .	5	6.07	C-2985-W-62/I/13254, dated 10th May, 1962. C-6718-W-63/I/6071, dated 11th March, 1964. 10430-W-4-62/34079, dated 6/8th November, 1962.
4.	Kumbra . .	6	5.38	
5.	Kumbala . .	226	20.28	
6.	Chilla . . .	3	5.62	
7.	Papri . . .	269	5.21	
8.	Manauli . .	270	4.28	
9.	Chacho Majra	268	8.52	
10.	Matran . . .	267	2.78	
11.	Bakarpur . .	264	3.68	
TOTAL			70.58	

(2) Lands acquired for soil conservation measures in the catchment area of Sukhna Lake:—

S.No	Name of village	Hadbast No.	Area in acres	Punjab Government notification under which acquired
1	2	3	4	5
1	Suketri . .	376	2452.07	517-Ft.-IV/63/474, dated 13th February, 1963. 1789-Ft.-IV/63/898, dated 15th March, 1963.
2	Manakpur (Khol-Gama)	104	346.45	
3	Kuranwala . .	105	461.00	
4	Dhamala . . .	122	198.94	
5	Dara Khurani....	390	557.82	
6	Kansil . . .	354	2155.81	
TOTAL			6172.09	

(3) Lands acquired for the setting up of brick kilns of the Chandigarh Capital Project:—

S.No	Name of village	Hadbast No.	Area in acres	Punjab Government notification under which acquired
1	2	3	4	5
1	Judian . .	379	68.93	C-73-52/58, dated 8th January, 1952. C-504-56/VI/526, dated 21st January, 1956. C-1650-W-60/X/37469, dated 5th September, 1960.